

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA 107/2002

Monday, this the 1st day of April, 2002.

CORAM :

HON'BLE SHRI A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE SHRI T.N.T. NAYAR, ADMINISTRATIVE MEMBER

V. Muraleedharan,
S/o Late P.V.K. Nair, aged 30 years,
J.I.O.-I/WT, A.C.O.'s Office,
Androth, Lakshadweep. ... Applicant

(By Advocate Mr. M.R. Rajendran Nair)

Vs

1. Union of India,
rep. by the Secretary,
Ministry of Home Affairs,
Government of India,
New Delhi.
2. The Regional Pay & Accounts Officer,
Intelligence Bureau,
Ministry of Home Affairs,
Government of India,
Shilling.
3. Senior Accounts Officer,
Pay & Accounts Office,
Intelligence Bureau,
Ministry of Home Affairs,
IV Floor, A.G.C.W.M. Building,
I.P. Estate, New Delhi-110002.
4. The Director,
Intelligence Bureau,
Ministry of Home Affairs,
Government of India,
New Delhi.
5. DCIO, Welfare,
Intelligence Bureau,
Ministry of Home Affairs,
Government of India,
New Delhi.
6. The Pay & Accounts Officer,
Pay & Accounts Office,
Intelligence Bureau,
Ministry of Home Affairs,
IV Floor, A.G.C.W.M. Building,
I.P. Estate, New Delhi-110002. ... Respondents

(By Mr. T.A. Unnikrishnan, ACGSC)

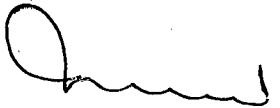
The application having been heard on 1.4.2002, the Tribunal on the same day delivered the following :

ORDER

HON'BLE SHRI A.V. HARIDASAN, VICE CHAIRMAN

The applicant has filed this application for a direction to the 2nd respondent to rectify the error in the General Provident Fund account of the applicant by tracing and by crediting the missing amount of Rs.16,613/- along with the interest therein from 1994 in his Provident Fund account. The respondents filed reply statement today in which it has been stated that inadvertently an amount of Rs.16,613/- was not credited in the applicant's G.P.F. account and that the amount has since been credited with interest from 4/1994 to 3/2001 and that the statement showing this credited balance would be sent to the applicant forthwith. Since the respondents have credited the missing amount along with interest to the applicant's G.P.F. account, which was the reliefs sought in the application, we close this application without any further orders. No order as to costs.

Dated the 1st April, 2002.


T.N.T. NAYAR
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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